

ITEM NO.12

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 41051/2017

NEELA PRABHUBHAI RATHOD

Petitioner(s)

VERSUS

VASUDEOBHAI JADAOJI RATHOD (DIED) THR. HIS L.R S & ORS.

Respondent(s)

(Delay of 449 Days in Re-filing the SLP.

IA No. 59659/2019 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 17-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
[IN CHAMBER]

For Petitioner(s)

Mr. Shirish K. Deshpande, AOR

For Respondent(s)

Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The learned counsel for the petitioner seeks time to withdraw the present application with a liberty to file proper application. The present application is dismissed with the above liberty.

(MANASWINI DEVI SHARMA)  
SENIOR PERSONAL ASSISTANT

(KAPIL SHARMA)  
BRANCH OFFICER